

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

MA 325 of 2003
MA 326 of 2003
(OA 1276 of 1997)

Present : Hon'ble Mr. D.C. Verma, Vice-Chairman
Hon'ble Mr. M.K. Mishra, Administrative Member

Mr. Kamalendu Karmakar

- VS -

G.O.I. Press

For the Applicant : None

For the Respondents: Mr. P.C. Saha, Counsel

Date of Order : 19-08-2004

ORDER

MR. D.C. VERMA, VC

MA 325 of 2003 and MA 326 of 2003 have been filed by the applicant of O.A. 1276 of 1997. None is present on behalf of the applicant in spite of repeated calls. Mr. Saha, Ld. Counsel is present on behalf of the respondents. Since none is present on behalf of the applicant to press the above MAs, both the MAs are rejected.


Member (A)


Vice-Chairman